

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF LUMAX ENERGY SOLUTIONS
PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Lumax Energy Solutions Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01.10.2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER	U31401DL2003PTC122446
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	2 nd Floor, Harbans Bhawan-II, Commercial Complex, Nangal Raya, South West Delhi-110046
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	09.07.2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Atul Mittal Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id registered with IBBI: a.mittalmc@gmail.com Claims to be sent on Email Id: contact@aarshrp.com Ph No: 9871830777 Reg No: IBBI/IPA-001/IP-00439/2017-18/10762
8.	LAST DATE FOR SUBMISSION OF CLAIMS	08.08.2021

Notice is hereby given that the Lumax Energy Solutions Private Limited has commenced voluntary liquidation on 09th July 2021.

The stakeholders of Lumax Energy Solutions Private Limited are hereby called upon to submit a proof of their claims, on or before 08th August 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Atul Mittal
Liquidator for Lumax Energy Solutions Private Limited



Date: 12.07.2021

Place: Delhi